

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO- 3218

ANSWERED ON- 13/12/2024

DATA ON EMIGRANTS GOING ABROAD

3218. SHRI SHAFI PARAMBIL

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether the Government has the latest data on the emigrants going abroad for studies and overseas employment;**
- (b) if so, the details thereof along with the methodology adopted for capturing and compiling the data on emigrants;**
- (c) whether the Government has initiated any orientation programmes for those willing to go abroad; and**
- (d) if so, the details thereof?**

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a & b) Ministry maintains data in respect of Indian workers, holding Emigration Check Required (ECR) passports, proceeding for employment overseas through e-Migrate portal to any of the 18 notified ECR category countries. The data regarding migration of such Indian workers to these ECR countries during the last 5 years is as follows:

Year	Number of Emigration Clearance granted
2024 (till 1st December)	3,55,851
2023	3,98,317
2022	3,73,435
2021	1,32,675
2020	94,145

Data on Indian students abroad is collated on the basis of inputs received from Indian Missions/Consulates abroad. Missions/Consulates gather this data based on the Indian students abroad registering on their websites. As per information available, approx 1.33 million Indian students are pursuing higher education abroad, as of January 2024.

(c & d) The Pre-Departure Orientation Training (PDOT) Programme was launched by the Ministry of External Affairs in January, 2018 under the Pravasi Kaushal Vikas Yojana (PKVY) which is aimed at enhancing skill set

of Indian emigrant workers going abroad especially to Gulf and other ECR countries. Under this programme, the emigrant workers are given one day free of cost orientation training to help them to understand local laws and regulations, culture, tradition, language etc of the destination country. The training also provides an opportunity to sensitize the emigrant workers about the pathways to safe and legal migration and brief them about various welfare schemes and initiatives of the Government of India such as Indian Community Welfare Fund (ICWF), Pravasi Bhartiya Bima Yojna (PBBY), MADAD Portal etc.
